

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-25 OF 2020**

Yeshwant Shenoy Petitioner.

Versus

The Union of India and another. Respondents.

The Petitioner in person.

Mr. Raviraj Chodankar, holding for Mr. P. Faldessai, Assistant Solicitor General of India for the Respondents.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 7th August, 2020.****P.C. :-**

At the request made on behalf of Mr. Pravin Faldessai, the learned Assistant Solicitor General of India, we stand over this matter to 14th August, 2020.

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**